consumption. Starvation deaths essentially associate myself with the Special Mention of meant additional development funds and a Shri Kataria. power elite with segments struggling for hegemony fall over each other in selling a poverty which they were instrumental in creating. The funds generated had to be III-EFFECTS OF DOORDARSHAN PROfunnelled through a whole network and the result was that while starvation deaths still occur regularly. Star T.V., marbled, concrete houses, STD telephones and VCRs have been Sir, for a moment I would like to draw the the bonanza of poverty amelioration.

Why is it that in spite of an estimated Rs. 200 crores spent on eleven of the worst affected blocks in the area in the last 15 years, there is still no halt to the onward march of starvation? In a district where the total population is 13 lakhs, 2 lakhs of people are ostensibly given Rs. 2.15 crores as subsidy with another Rs. 14.2 crores diverted from the earlier ADAPT programme.

Another dimension of the Kalahandi other motive? name of development. The Adivasi was torn attention also towards it—that this from the forest, given land which was Baroi is a child, a teenage child. debtedness ranging from 80 per cent to 100 triple murder development plans has gone haywire as it has wrong signals and patterns of living.

meaningful developmental works in these also down to the lowest level. Thank you.

district to fuel the industry of conspicuous i SHRI BALBIR SINGH (Punjab) : Sir, I

## GRAMMES ON CHILDREN

SHRI DINESHBHAI TRTVEDI (Gujarat): attention of the House, as eponed in the press, to a place near Calcutta, DumDum. What happens there? Three murders took place on a particular

day ........... [Interruptions).... I guess, it was about a few days back. Three murders took place, gruesome murders took place. And the prime accused of these murders s one Sajol Baroi. Who is this Sajol Baroi? Is he a criminal? Is he a terrorist? Did he murder these people for money or for some Mr. Vice-Chairman, you will problem is the alienation of people from the be surprised to knovv—I am happy, Sheilaji land disturbing the rhythm of existence in the is with us and I would like to draw her insufficient and transplanted from the did this teenage child and a group of existence to poverty syndrome. With in-teenagers commit such a gruesome murder, a ? The entire society in per cent, people are forced to sell their Calcutta is terrified. For what , Mr. Viceproduce at very low rates and in most cases, Chairman, 1S reported, the prime accused bulk of the price is adjusted against interest on Sajol, the child, a teenage child. Why did loans. Paddy is collected at the maximum rate this hat he got inspiration out of televisionof Rs. 100|- per 75 kg. bag against the floor viewing. Sheilaji, I would draw your attention price cf Rs. 294. The nature of aid and to this point that our children are geting from television-viewing. not tackled the basic problems of alienation From television-viewing, a group of teenage children gathered enough courage to go and kill three people. Sajol Bauroi, an innocent Sir, it is high time that such blots like child, killed his father, step-mother and starvation deaths which negate the idea of step-brother at a time. Sir, I would like to civilised existence, be permanently removed draw your attention to the ill-effects of and the people be granted their basic right Io Doordarshan program- mes wich they are have a decent living by accelerating having not only on I the entire society but on the im-]pressible minds. The areas and ensuring that the benefit reaches electronic media, as I we say, has an invasion. I am not against: information. We do have good programmes, ! we do have educative programmes on ielevision.

5-year old child. As reported, again a 5-year But at the same time we must strike a balance died. Why did he jump on an infant? Sir, it is want. When I was coming today soniebody the effect of what happened in "WWF", the told me about a programmie shown on the Zee kind of vyrestling, the kind of tamasha they TV the other day. are showing on television. Sir, time has come when we must take a very, very serious view. NARAYANASAMY): You told me you We have talked today about Mahatma were going to conclude. You conclude now. Gandhi, we have talked about Varanasi, These are all traditional things. I against the informative and programmes being shown, but under the garb of entertainment our minds are famous Nalni Singh. In that it is shown that people—^their families are in the villages—who are staying in the citiet are also getting impressed by the vulgar advertisements, etc., which are beinp shown on the TV. Obviously, I am afraid rapes are going to he committed teenagers which we wouldn't even know That is the effect of the TV programmet which we are having on children. If wf don't rise now, I am afraid we will be totally derailed and we would not know where we are going.

## THE VICE-CHAIRMAN (SHRI NARAYANASAMY) : Kindly conclude.

## SHRI DINESHBHAI TRIVEDI would conclude by saying that very often we have been giving the example of a country like Singapore and to show how such a small country is progressing. Let me tell you, Sir, that Singapore has got some sort of a ban on the dish. You cannot just keep on putting up a dish wherever you like. I again repeat that I am not against the flow of information.

Sir, I would like to give another example of a We need it- It is our right to have information. old child jumps "on an infant and the infant between what we want and what we don't

Mention

THE VICE-CHAIRMAN (SHRI V.

SHRI DINESHBHAI TRIVEDI : want to bring to your notice a fact, as just want to focus the attention on the kind of reported in the press, that it is only after 30 vulgarity. In one of the programmes a years. America has discovered through a teenaged boy was interviewed or he was asked survey that the increase in crimes and violent about something. He was asked, "What are incidents in the society where children are you doing ?" He said, "I am doing computer killing children—it was widely reported in the course." Then the interviewer again asked, American press— is all because of the "What course?" He doesn't leave it at that. He violence being shown on television. I am not said, "Oh, after intercourse you are doing educative computer course." Are we to see this scrap?

I am very happy Shilaji is here. Normally being corrupted Yesterday only, I saw a my experience, as Afzalji has mentioned, is television programme conducted by the that the Special Mentions, questions, etc., programme have not been taken seriously. There is no reply on Special Mentions for two years! I would urge upon the Government and I am sure that the entire House will associate itself with me that we must come out with some kind of a policy as to where we want to go. If you want to go in that direction, by all means you go. Then you wouldn't be surprised with the rise in crime. Ours is a society where there is a lot of unemployment. It is going to increase. For heaven's sake, take it very seriously. I hope that the entire House will associate itself with me.

## श्री संघ प्रिय गीतम (उत्तर प्रदेश) : महोदय, सारे सदन को इसका समर्थन करना चाहिए, यह मेरा सझाव है:

SHRI SUKOMAL SEN (West Bengal): Sir, the gruesome murders which have taken place in the suburb of Qfalcutta, have been committed by some teenagers. An entire family has been vnished. The prime accused, when interrogated by the police, told the police....

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : He has already referred to that.

SHRI MENTAY PADMANABHAM r

that they would reply to the Special Mentions made in the House, say, within « period of

that they should formulate a policy

one month or two months.

SIHRI SUKOMAL SEN: that he has been inspired by the Doordarshan to commit these murders. It is a very serious matter. I SHRI DINESHBHAI TRIVEDI: I draw the attention of the entire Government to would appreciate it if the Governmoil the programmes of Doordarshan, particularly pertaining to crime, violance and sex, which are vitiating the minds of the teenagers, the children. They are going to commit murder, they are going to commit murder, they are going to commit crime and they are plead with you that if you.... (Interrup to reine to commit crimes hebitally. going to commit crimes habitually.

SHRI DINESHBHAI TRIVEDI : I tions) .....

THE VICE-CHAIRMAN (SHRI NARAYANASAMY) : He said the same

THE MINISTER OF URBAN DEVE V. LOPMENT (SHRIMATI SHEILA KAUL): It is a very serious matter(Interrup tions)

SHRI MENTAY PADMANABHAM (Andhra Pradesh): We all associate ourselves Doordarshan is competing, with STAR with it. But I would like to make only one TV.... (Interruptions)

VICE-CHAIRMAN (SHRI V.

SHRI JIBOON ROY (West Bengal) :

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Everybody has associated himself with it and that has been recorded now.

NARAYANASAMY): Please listen ta he Minister.

SHRIMATI SHEILA KAUL: Sir, I think it

one point. Mr. Trivedi, just now drew the much concerned about it as anybody else and attention of the Government to the question of it sould be taken note of. non-replying fo the Special Mentions made in the House. It is a very serious matter. I am really unhappy about it. A number of times we raised this issue in this House as well as with Government has no control ovet the filmthe Chairman and the Deputy Chairman. But the makers. At least the Government should have Government seems to be very casual about the some control over the T.V. films. Special Meations made in the House.

is a very serious matter. I noticed everybody's concern. Some know aboat it, some don't. SHRI MENTAY PADMANABHAM: Only When we do come to know about it, we are as

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : that is not the subject that we are discussing.

SHRIMATI MIRA DAS (Orissa): Sir, the

SHRI MENTAY PADMANABHAM: I would request you to give a direction to the THE PUBLIC PREMISE (EVICTION Government....

V.

MARAYANASAMY) Madam, tht Minister has already taken note of ll and the Minister has reacted. That will do.

THE VICE-CHAIRMAN (SHRI V,

VICE-CHAIRMAN <SHRI THE NARAYANASAMY) : No, we are not discussing it now.

OF UNAUTHORISED OCCUPANTS) AMENDMENT BILL. 1992

THE MINISTER OF URBAN DEVE-LOPMENT (SHRIMATI SHEILA KAUL): Sir, I move: